

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 20 of 2013 (SZ)**

Applicant(s)

M/s. Kannadapalayam Residents
General Welfare Association rep. by
Its Secretary K. Ramamurthy

Respondent(s)

- Vs. 1. The Commissioner, Tambaram
Municipality, West Tambaram
Chennai
2. The Commissioner of Municipal
Administration, Chennai.
3. The District Environmental Engineer
Tamilnadu Pollution Control Board,
Maraimalai Nagar.
4. The District Collector,
Kancheepuram District.
5. The Revenue Divisional Officer,
Tambaram.

Legal Practitioners for Applicant(s)

M/s. Kamalesh Kannan and
S.Sai Sathya Jith

Legal Practitioners for Respondents

Shri P. Srinivas for R-1
M/s. M.K. Subramanian &
& P.Velmani for R4
Mr.E.Manoharan for R-2 and R-5
Shri A. Ilango for R-3

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 9th October, 2017</p> <p>According to the learned counsel appearing for the State of Tamil Nadu, in the Meeting of the State High Power Committee held on 01.09.2017, the project was recommended and the matter is pending with the Government for release of funds. Decision of the Government is awaited. Accordingly, the application stands posted to 02.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>